

computers and various parts and accessories thereof, have also been brought down substantially and this has helped in containing smuggling.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Proposed Air University in Hyderabad

4437. MISS SAROJ KHAPARDE: Will the Minister of CIVIL AVIATION be pleased to state;

(a) whether any proposal to convert Hyderabad based Central Training Establishment (CTE) into an Air University with technical assistance from the International Civil Aviation Organisation is under consideration of Government; and

(b) if so, the details of the proposed University and what benefits are likely to be derived therefrom?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) No, Sir.

(b) Does not arise.

Filling up of SC/ST vacancies in AI

4438. SHRIMATI VEENA VERMA: SHRI RAJUBHAI A. PARMAR:

Will the Minister-of CIVIL AVIATION be pleased to state:

(a) the number of vacancies of pilots earmarked for SC/ST candidates and others standing unfilled with Air India as at present;-

(b) the number of accumulated backlog vacancies for SC/ST candidates lying unfilled for over two years and the attempts made to fill up the same, indicating the advertisements issued and follow up action; and

(c) how many of them have been filled with non SC/ST candidates?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) At present there is a backlog of

35 SCST Co-Pilots and Trainee Pilots in Air India. Special recruitment exclusively for SC/ST and OBC candidates was undertaken for which advertisements were released in September, 1994 and November, 1996 leading to selection of 8 SC, 1 ST and 8 OBC Trainee Pilots. A campus recruitment was also held at Indira Gandhi Rashtriya Uran Academy in April, 1996 leading to appointment of 2 SC and 1 OBC Trainee Pilots.

(c) None of the vacancies of pilots earmarked for SC/ST have been filled with non SC/ST candidates.

सेन्दूर होटल को बन्द करना

4439. श्री अखिलेश दास: क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने एयर इंडिया द्वारा संचालित सेन्दूर होटल को तत्काल बन्द करने के संबंध में प्रबंधकों द्वारा दिए गए प्रस्ताव का अनुमोदन कर दिया है;

(ख) क्या प्रबंधकों ने दिल्ली, मुम्बई और चेन्नई में सेन्दूर होटलों के कार्यालयों को बन्द करने का निर्णय लिया है;

(ग) विदेशी पर्यटकों को निवास और अन्य सुविधाएं देने के लिए एयर इंडिया ने किए प्रकार की वैकल्पिक व्यवस्था की है; और

(घ) उपर्युक्त निर्णय के लिए कौन-कौन से कारक उत्तरादायी हैं?

नागर विमानन मंत्री (श्री अनंत कुमार): (क) और (ख) भारतीय होटल निगमन जो सेंटार होटल समूह का संचालन करता है, के प्रबंधक-वर्ग द्वारा कोई ऐसा प्रस्ताव प्रस्तुत नहीं किया गया है।

(ग) और (घ) ये प्रश्न नहीं उठते।

Leasing of 4 Jet Aircrafts from Foreign Airlines

4440. SHRI SOLIPETA RAMACHANDRAN REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the new policy is against 4 Jet Aircrafts leased from foreign airlines; and

(b) if so, the impact of termination of lease agreements of such Jet Airways operations?